

ITEM NO.3

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2056/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHKAR & ANR.

Respondent(s)

Date : 04-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

For Respondent(s)

Mr. Ravi Shanker Jha, Adv.
Ms. Pooja, Adv.
Mr. Purushottam Sharma, Adv.
Mr. Manish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both the respondents are duly represented.

Original records from the High Court as well as Trial Court
have not been received. Issue fresh D.O. Letter.

List again on 25.10.2024.

SUJATA SINGH
Registrar

pm